NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/721/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: SIRAJ & RENU

DESIGNATION

NAME OF THE RESPONDENT(S)

: URBANEDGE HOTELS PVT LTD

UNDER SECTION

S.No. NAME (IN CAPITAL)

: 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

REPRESENTATION BY WHOM

PAWAN JIHABAKH

Componate Relifor

SIGNATURE

2. R. Murvsu.

Course For Opositionel Criturian

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor prayed for time to file reply. At request, time is enlarged with the direction to file reply by providing copy to the other side before next date of hearing. Matter is posted for arguments. Put up on 22.01.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)